

**German Aid for Farm Output**

6614. **Shri D. N. Patodia:**  
**Shri E. Barua:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that the German Democratic Republic has recently offered India scientific and technical aid to increase farm output,

(b) if so, the nature of the aid offered and its terms, and

(c) whether it could be useful as a short term solution of our food problem?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde) (a) No, Sir The Trade Representative of the German Democratic Republic had made some sundry enquiries on the possibility of technical assistance in certain aspects of agriculture and allied development. However Ministry of Commerce who are the appropriate channel for proposals from the Trade Representative, have had no communication in the matter

(b) and (c) Do not arise

**Restrictions on Movement of Food Articles**

6615. **Shri K. Lakkappa**  
**Shri H. M. Gowda:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether Government had controlled or placed restrictions on the movement of food articles since 1964 up-to-date, and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) Yes, Sir

(b) Restrictions on the movement of some food articles like paddy, rice, wheat, coarse grains etc., have been

placed either by the Central Government or the State Governments. Although, the nature of the restrictions and the food articles covered vary from area to area, broadly they relate to the following

(i) zonal restrictions on Inter-state movement of foodgrains

(a) In regard to rice and paddy each State is a single-State zone

(b) For wheat also each State is a single-State zone except the Southern zone consisting of Andhra Pradesh, Madras, Mysore, Kerala. The States of Assam, Orissa, West Bengal and Nagaland are outside the purview of the zonal system for wheat, although the State Governments of Orissa and West Bengal have placed restrictions on its movement outside their States. The Union territories have been generally tagged to the adjacent States for the purpose of zonal restrictions for wheat.

(c) Inter State movement of sugar produced by vacuum pan process also stands restricted

(ii) restrictions on movement within a State e.g., from one district to another or from one taluk to another etc.,

(iii) restrictions on movement from within a State to a specified border area inside that State

(iv) restrictions on movement to the border area during specified hours

**मध्य प्रदेश में राष्ट्रीय राजपथ**

6616 श्री ग० च० दीक्षित - क्या परिवहन तथा नीबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) 30 अप्रैल, 1967 को मध्य प्रदेश में राष्ट्रीय राजपथों की लम्बाई कुल कितने मील थी, और